

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-131/1994/6099/A

From :- Shri S. Choudhury,  
Deputy Registrar (Admn.-I),  
Gauhati High Court,  
Guwahati.

To, Shri Mahmud Ahmed  
Special Judge, CBI & NIA,  
Assam, Guwahati.

Dated Guwahati the <sup>th</sup> 29 October, 2018.

Sub: **Casual leave with Station leave permission.**

Ref:- Your letter No. SPL/CBI/04-17/342, dtd. 11.10.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 22.10.2018 and 23.10.2018 along with station leave permission from the evening of 20.10.2018 till the morning of 25.10.2018, has been granted/~~rejected~~. The Special Judge, CBI, Addl. CBI Court No.1 and in his absence Special Judge, CBI, Addl. CBI Court No. 2 and in his absence Special Judge, CBI, Addl. CBI Court No.3 will remain in charge of your court and office in your absence.

Yours faithfully,

  
29/10/2018  
**DEPUTY REGISTRAR (ADMN.-I)**

**Memo NO.HC.VII-131/1994/ /A, dated**

Copy to:

1. The Special Judge, CBI, Addl. CBI Court No.1, Assam, Guwahati.
2. The Special Judge, CBI, Addl.Court No. 2, Assam, Guwahati.
3. The Special Judge, CBI, Addl.Court No. 3, Assam, Guwahati.

Sd/-  
**DEPUTY REGISTRAR (ADMN.-I)**